

have been issued on 25-4-89 banning dereservation in direct recruitment. These instructions are considered adequate.

Land in Possession of Hindustan Salt Limited

2088. **SHRI RAM NARAIN BERWA:** Will the **PRIME MINISTER** be pleased to state:

(a) the area of land in the possession of Hindustan Salt Limited in Sambhar Lake for production of salt;

(b) whether it is a fact that this public undertaking is unable to produce salt in the entire land; and

(c) if so, whether Government propose to allot aforesaid unutilised land to the educated unemployed so that these youths can get employment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) 19200 Acres, Sir

(b) The entire area in possession of Sambhar Salts Ltd. (a subsidiary of Hindustan Salts Ltd.) is not fit for salt production. However, the Company is utilising the suitable land to the maximum extent possible.

(c) No, Sir.

[English]

Employment Generating Schemes

2089. **DR. KARTIKESWAR PATRA:** Will the Minister of **PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state:

(a) whether the Government have any proposal for creating employment opportunities for one crore unemployed youths every year; and

(b) if so, the details of the plans and programmes chalked out in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARD-

WAJ): (a) and (b) The employment goal of the Government is to create in the country as a whole one crore new jobs every year. The Eighth Five Year Plan would seek to reflect this goal. Details of the employment strategy to achieve this goal would be incorporated in the Plan document.

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Quality of Rural Life

2090. **SHRI BHAGEY GOBARDHAN:** Will the Minister of **PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state:

(a) the ingredients of the 'quality of life' with reference to the poor in India;

(b) the inputs required for improving the quality of life of the poor; and

(c) the success achieved so far by the Government in improving the quality of life of the poor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) and (b) Quality of rural life, with particular reference to households living below the poverty line, depends primarily on their levels of income and also on the availability of basic services and facilities of social consumption in all areas upto a nationally accepted norm within a specific time frame. Improvement in the income levels of the poor households is sought to be achieved by vigorous implementation of various development programmes and also the poverty alleviation programmes through activities under Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) which provide self-employment and wage-employment respectively to the rural poor. At the same time, Minimum Needs Programme (MNP) which covers components like Elementary Education, Adult Education, Rural Health, Rural Water Supply, Rural Roads, Rural Electrification, Rural Housing, Nutrition, Rural Domestic Cooking Energy,